

41

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 235/16	TP 88/17	For filing remaining objections raised by Registry	433(e) / 433(f)	Mahle Filter Systems (India) Pvt. Ltd. Vs Concur Marketing Pvt. Ltd.

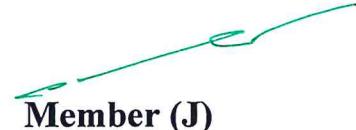
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	MEDHA. RAO 7411220971	Mahle Filter Systems	

O R D E R

Counsel for Petitioner Company is present. She has filed memo alongwith consent letter of Mr. R.L Bhatia, IRP in Form 2. For filing Affidavit of IRP and to issue notice to Corporate Debtor. Registry to prepare notice and Petitioner Counsel is directed to collect the notice from the registry and serve it on Corporate Debtor. List it on 08/12/2017.



Member (T)



Member (J)